

GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS

LOK SABHA
STARRED QUESTION NO.*221

TO BE ANSWERED ON THE 15TH DECEMBER, 2015/AGRAHAYANA 24,1937 (SAKA)

MODERNISATION OF POLICE FORCES

*221. SHRI NARANBHAI KACHHADIYA:
SHRI MULLAPPALLY RAMACHANDRAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has reviewed the implementation of modernisation of police forces in various States, if so, the details and the outcome thereof;

(b) the funds allocated and utilized for modernisation of State Police Forces during each of the last three years and the current year, State-wise;

(c) whether the Government has received requests/proposals from various States for more Central assistance under modernisation of State Police Forces scheme and if so, the details thereof and the action taken thereon, State-wise;

(d) whether suggestions have been received from various quarters for improvement in policing at the State level in view of threat of terrorist attacks in the country; and

(e) if so, the details thereof and the corrective steps being taken in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN LOK SABHA STARRED QUESTION NO.*221
FOR 15.12.2015

(a): Yes, Madam. The implementation of Modernisation of Police Force (MPF) Scheme has been reviewed by the High Powered Committee in the Ministry of Home Affairs with all 29 States this year. Accordingly, Annual Action Plans of the States have been approved and funds have been released to the States.

(b): The funds released and utilized for modernisation of State Police Forces during each of the last three years and the current year, State-wise are given in the Annexure-I.

(c): Yes, Madam. Several states have requested for additional funds for purchase of modern weapons and other equipment, etc under MPF Scheme. State wise details are given in Annexure-II. Such proposals are processed as per norms and availability of funds.

(d)&(e): "Public Order" and "Police" are State subjects as per the provisions of the Constitution of India. Government of India receives suggestions for improvement in policing at the State level. Government of India supplements the efforts of State Governments by providing assistance under MPF Scheme, and other initiatives such as training.

Annexure to the part (b) of Lok Sabha Starred Question No. *221 for answer on 15-12-2015.

Funds released to various State Governments and utilization thereof under MPF Scheme during 2012-13 to 2014-15 and the current year 2015-16 (as on 10.12.2015).

(Rs. in crore)									
S.No	Name of States	2012-13		2013-14		2014-15		Current year 2015-16	
		Release	Utilized	Release	Utilized	Release	Utilized	Release	Utilized
1	Andhra Pradesh	21.31	19.95	85.92	20.57	54.17		25.54	
2	Arunachal Pradesh	2.00	2.00	10.77	8.86	9.69		2.85	
3	Assam	13.41	12.21	59.93	0.00	43.29		1.98	
4	Bihar	15.03	9.64	55.99	14.35	49.08		2.07	
5	Chhattisgarh	4.93	4.93	30.88	27.87	37.36		6.96	
6	Goa	0.52	0.06	2.76	1.30	1.86		0.08	
7	Gujarat	12.99	8.28	78.43	71.17	72.65		22.47	
8	Haryana	6.06	3.88	21.61	21.61	28.25		10.04	
9	Himachal Pradesh	1.78	1.65	7.10	6.20	5.75		0.26	
10	Jammu & Kashmir	22.47	22.47	101.00	89.65	105.17		2.99	
11	Jharkhand	4.67	4.67	29.86	28.44	34.52		8.38	
12	Karnataka	19.49	16.50	77.50	77.50	103.65		31.02	
13	Kerala	8.19	7.68	48.26	37.39	42.00		1.21	
14	Madhya Pradesh	13.78	12.49	61.37	21.00	58.18		20.45	
15	Maharashtra	29.63	5.16	92.93	0.00	76.65		48.53	
16	Manipur	4.85	4.78	20.64	10.73	28.45		7.31	
17	Meghalaya	1.91	1.89	8.12	8.02	6.98		0.28	
18	Mizoram	6.40	6.40	17.92	15.89	19.03		4.34	
19	Nagaland	5.46	5.46	33.88	33.88	31.39		11.41	
20	Orissa	7.92	7.92	53.71	49.84	42.92		12.97	
21	Punjab	8.34	8.34	30.50	30.50	38.13		17.05	
22	Rajasthan	15.88	14.75	62.83	62.83	102.50		32.05	
23	Sikkim	0.90	0.90	5.09	0.00	3.57		0.13	
24	Tamil Nadu	17.70	17.70	69.95	69.95	85.74		61.12	
25	Tripura	3.99	3.30	20.19	18.67	22.69		5.16	
26	Telangana	-	-	-	-	68.13		14.60	
27	Uttar Pradesh	32.10	32.10	176.08	176.08	169.23		67.16	
28	Uttarakhand	3.61	3.61	12.89	12.89	8.81		3.57	
29	West Bengal	14.68	10.58	62.24	2.55	47.40		34.09	
	Total	300.00	249.30	1338.35	917.74	1397.24		456.07	

Utilization Certificate due on 01-04-2016

Utilization Certificate not yet due

Annexure to the part (c) of Lok Sabha Starred Question No. *221 for answer on 15-12-2015.

Demands for additional funds made by States during 2015-16

Rs. in crore

States	Amount of additional funds demanded.	Purpose
Nagaland	200.52	(a) Rs.150 crore for Security related Equipment and (b) Rs.50.52 crore for Equipment and Mobility for New Police Commissionerate at Dimapur.
Meghalaya	28.82	For weapons, ammuniton, mobility, equipment, clothing and communication support to special force called SF-10.
Uttarakhand	55.00	For ArdhKumbhMela to be held at Haridwar in 2016.
Andhra Pradesh	50.00	For purchase of vehicles due to shortage of vehicles faced by Andhra Pradesh Police on account of bifurcation of State
Telangana	34.30	For procurement of bullet proof (BP) Equipment and BP Vehicles to strengthen the personal security and safety of the Police officers.
Madhya Pradesh	260.57	For construction of barracks, control room, NCO mess, new police training school etc. for the Singasth-2016 – Ujjain.
Goa	12.50	(a) Rs.4.14 crore for Highway patrol vehicles in emergency on National highway and Other State Highway and (b) Rs.8.36 crore for digital mobile radio (DMR) –tracking solution for Goa Police)
Total	641.71	
